## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4424 ANSWERED ON:07.09.2012 AMOUNT WITHDRAWN FROM ACCOUNTS OF THDC Nagorao Shri Dudhgaonkar Ganeshrao

## Will the Minister of POWER be pleased to state:

- (a) whether any irregularities regarding withdrawal of money from the bank accounts of the Tehri Hydro Development Corporation of India Limited (THDC) has come to the notice of the Government; and
- (b) if so, the details thereof and the action taken or proposed to be taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL)

(a) & (b): Yes, Madam. There have been irregularities regarding unauthorized withdrawal of Rs.9,42,92,347.00 from bank account of THDCIL. The above unauthorized withdrawal has been refunded/credited in total to bank account of THDCIL by Punjab National Bank. The Punjab National Bank has referred the matter to the Central Bureau of Investigation (CBI) for investigations.